

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4253

ANSWERED ON:07.08.2014

FUNDS UNDER NRDWP

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Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of funds allocated under the National Rural Drinking Water Programme (NRDWP) for the 12th Five Year Plan along with the details of the funds allocated and utilised during each of the last three years;
- (b) whether there is any mechanism to ensure proper utilisation of the funds allocated under the programme and if so, the details thereof;
- (c) whether there has been a difference in allocation and actual release of funds under the said programme so far in the current plan period;
- (d) if so, the details thereof and the reasons for non-release of allocated funds to various States; and
- (e) the extent to which the NRDWP has been affected due to non-release of funds during the said period?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA)

- (a) The details of funds allocated under the National Rural Drinking Water Programme (NRDWP) for the 12th Five Year Plan along with the details of the funds allocated and utilized during each of the last three years are at Annexure -I.
- (b) The Ministry has an Integrated management Information System (IMIS) in which the data relating to progress under various components of the programme including financial component are entered by the States . This enables the Ministry to monitor the progress of the programme on a continuous basis The Ministry of Drinking Water & Sanitation also reviews the implementation of the National Rural Drinking Water Programme (NRDWP) periodically by conducting national and regional review meetings and video conferences with the State Department officers dealing with rural water supply. Senior Officers/ Technical Officers of the Ministry also visit the States to observe the progress of implementation of the programme. The data entered by the States on the IMIS , review meetings and visits provide information about the implementation of the Programme and enables the Government of India and State Governments to focus on the areas where progress is lacking.
- (c) to (e) Under NRDWP, allocation of funds to the States is done at the beginning of every year on the basis of a pre approved criteria. However, many times, the States are not to able draw their full allocation amounts. The probable reasons for the non- drawal of full allocation may be high unspent amount/ slow utilization of funds and discrepancies in the documents viz. Audit Certificates and Utilization Certificates submitted by the States etc. In case of non-release of full NRDWP allocation, the targets of coverage set by some States are affected . The details of the allocation and funds released to the States/UTs during last three years are already given at Annexure-I. The coverage of habitations State/UTs wise with drinking water supply during the said period is at Annexure-II.